

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1933
ANSWERED ON 05TH MAY, 2016

DISPUTES BETWEEN NHAI AND PPP

1933. ADV. M. UDHAYAKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Kelkar Committee tasked with finding solutions to the long pending disputes between NHAI and PPP ventures in road sector has called for setting up of an independent third-party resolution mechanism in a time-bound manner; and

(b) if so, the details thereof and the action taken by the Government thereon?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Based on the recommendations of Dr. Kelkar Committee, this Ministry is exploring the possibility of setting up a dedicated Dispute Resolution Authority for Highway projects with an objective to expedite dispute resolution in time bound manner.
